Award of Dealership for Retail outlet in Afartbur Kenda

1269. SHRI JALALUDIN ANSARI: Will the Minister of PETROL HUM AND NATURAL GAS be pleased to state:

- (a) whether Government are aware that a retail outlet reserved for Scheduled Caste in Alathur, Kerala awarded in February 1988, is still pending commission despite huge investments on land and its improvements by the candidate as advised by IOO,
 - (b) if so, details and reasons thereof;
- (c) what is the total loss of interest and investments and the loss of earnings for the past six years as per the estimation under the new scheme effective from 1.4.1992 for the award of dealership to SCs/STs.
- (d) whether IOC has sent any proposal for change of location and if so, when and the result of action, and
- (e) what is the procedure followed by the Ministry when they are unable to continue tenure in a location for wants of legal redress?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATTSH SHARMA): (a) and (b) A Letter of Intent was issued to Shri M. G. Prakesh on 1.2.1988 by IOC offering a retail outlet dealership at Alathur in Kerala under 'SC' category. The dealer-select purchased a piece of land for putting up the outlet. However, before the outlet could be progressed further for commissioning, a Hindustan Petroleum Corporation Limited dealor obtained exnarte interim injunction restraint; IOC from developing the retail outlet. In spite of several efforts of IOC, the stay has not been vacated so far, and the matter continues to be subjudice.

(c) The Letter of Intent in this case was issued much before the introduction of Corpus fund Scheme effective! 01-04-1992. Hence the dealer-select docs

not qualify for any financial assistance under the new Schema, ai.d such comparison is not relevant.

- (d) !OC has submitted a proposal in March. 1994, for allotment of another location to Shri M.G. Prakash at Trig-sur Town in lieu of Alathur, for consideration by the Government.
- (c) When the matter i« suhjudice, the normal course is to wait for the verdict of the Court.

Criteria for Allotment of Retail Outlet to SCs/STs

.271). SHRI JALALUDIN ANSARI: "Win the Minister of PETROLEUM AND NATURAL GAS be pleased to state the cost, estimated for land and its improvement for a retail outlet on a National Highway and the net monthly take home income under the new scheme effective from 1st April,1992 for the award of dealership to SCs/STs?

THE MINISTER OF STATE OF IHB MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATTSH SHARMA): The cost of land for opening of a retail outlet on a National Highway varies from place to place depending upon the type of land and its availability. On an average, the cost of land, development and infrastructure for the commissioning of a retail outlet is estimated at around Rs. 12.00 lacs_ Assuming an estimated sale of 10 Kls of petrol and 150 Kip. of diesel per month, income of a dealer would be around Rs. 4000/- per month

International Cooperation in Production of Oil and Natural Gas

1271. SHRI RAMDAS AGARWAL: SHRI SATTSH AGARWAL:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any discovery of Natural Gas has been made in BAGI TIBBA,